

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.26/2019 in O.A. No.3490/2018

Friday, this the 29th day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Dr. Prabir Manna, Lecturer, Group A
Aged about 43 years
s/o Sh. R N Manna
r/o CB82B, DDA Flats
Hari Nagar, New Delhi – 110 064
o/o Dr. B R Sur Homoeopathic Medical College
Hospital & Research Centre, Nanak Pura,
Moti Bagh, New Delhi – 110 021

(Mr. M K Bhardwaj, Advocate)

...Applicant

Versus

1. Sh. Vijay Dev
Chief Secretary
Govt. of NCT of Delhi
New Secretariat
IP Estate, New Delhi
2. Sh. Sanjeev Khrirwar
Principal Secretary
Health & Family Welfare Department
Govt. of NCT of Delhi
New Delhi – 110 002
3. Smt. Garima Gupta, Director
Directorate of Ayush
A&U Tibbiya College, Karol Bagh
New Delhi

...Respondents

(Ms. Esha Majumdar, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not comply with the order dated 18.09.2018 passed by this

Tribunal in O.A. No.3490/2018. Today, it is reported by learned counsel for respondents that the order has since been complied with in the form of issuing promotion order dated 27.03.2019 to the applicant.

2. The contempt case is accordingly closed. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 29, 2019
/sunil/